Date: 04/08/2017

Public Notice

CHEATING BY M/S AKPCL GENERAL INSURANCE COMPANY BY SELLING INSURANCE POLICIES

It has been brought to the notice of IRDAI that an entity by name "AKPCL General Insurance Company", operating from Room No- 104,1St Floor, Gulson Chambers,GIDC Phase No-2,Vapi, with registered office at AKPCL Building,B.T.Road,Kolkata- 700002 having website www.akpclgeneral.com, has been selling insurance policies, although it has not been licensed or granted registration by the Authority to sell insurance policies of any kind. The Authority cautions the Public not to make any transaction related to insurance business with M/s AKPCL General Insurance Company'.

2. The Public is informed that the Authority is taking action against the above said entity and the persons connected with that entity viz. 1. Mr. Ashish Pandey, 2. Mr. Arijit Pandey and 3. Mr. Pramod Pandey. IRDAI hereby urges the public to remain alert and not to fall prey to fraud and cheating indulged in by the above said entity.

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